

गृहकार्य मंत्री (श्री वाई० बी० चव्हाण)

(क) जी नहीं, श्रीमन् ।

(ख) प्रश्न नहीं उठता ।

(ग) पिछले छः महीनों में पूर्व पाकिस्तान राइफल्स के सैनिकों ने जो कि एक अर्ध-सैनिक दल है, पाकिस्तान के साथ असम सीमा का सात बार उल्लंघन किया । इन घटनाओं में से एक घटना में एक नागरिक घायल हुआ तथा लगभग छः हजार रुपये की आर्थिक हानि हुई ।

†[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

(c) Men of the East Pakistan Rifles, a para-military force violated Assam's border with Pakistan seven times during the last six months. In one of these incidents, one civilian was injured and there was a financial loss of about Rs. 6000.]

गोहाटी में दंगे

*203 श्री निरंजन वर्मा :

श्री विमलकुमार मन्नालाल जो

चोरड़िया :

श्री अब्दुल्लाह प्रसाद सिंह :

श्री एन० श्री राम रेड्डी

क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने असम के मुख्य मंत्री के इस आशय के वक्तव्य के संदर्भ में कोई जांच की है कि गोहाटी तथा उसके आसपास के इलाकों में हाल में जो दंगे हुए थे, उनमें विदेशी ताकतों का हाथ था ; और

(ख) यदि हां, तो इस मामले में क्या कार्यवाही करने का विचार है ?

†DISTURBANCES IN GAUHATI

*203. SHRI NIRANJAN VARMA:

SHRI V. M. CHORDIA:

SHRI AWADHESWAR PRASAD SINHA :

SHRI N. SRI RAMA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any enquiry regarding the statement of the Chief Minister of Assam to the effect that there was hand of foreign powers behind the recent disturbances in Gauhati and the neighbouring areas; and

(b) if so, the steps proposed to be taken in the matter?]

गृहकार्य मंत्री (श्री वाई० बी० चव्हाण) : (क) और (ख) हालांकि सरकार ऐसी संभावनाओं के बारे में चौकस है पर अब तक यह बताने वाला कोई निश्चित प्रमाण नहीं है कि गोहाटी और उसके आस पास हुए दंगों में विदेशी ताकतों का हाथ था ।

†[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) While the Government are vigilant in regard to such possibilities, so far there is no definite evidence to indicate the involvement of any foreign elements in the disturbances in and around Gauhati.]

PERSONS DETAINED UNDER D.I.R.

*204. SHRI M. RUTHNASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether consequent on the lifting of the national emergency, all the persons detained under the Defence of India Rules have been released; and

(b) if not, the number of persons who are still under detention?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes Sir.

(b) No person is under detention under Defence of India Rules.

ICE SKATING RINK IN SIMLA

*205. SHRI SHIVA NAND RAMAUL:
SHRI C. L. VARMA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that funds to construct an all-weather Ice-skating rink in Simla at its present site have been sanctioned by the Government of India; and

(b) if so, what amount has been sanctioned and which would be the agency that would manage and run the rink with full details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) No funds have been sanctioned for the construction of a all-weather ice-skating rink at Simla, as the details are still awaited from the State Government. As this is a part II scheme, the State Government will be responsible for its operation and maintenance.

SECESSIONIST TENDENCIES
AMONGST STATES

*206. SHRI N. SRI RAMA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the States where secessionist tendencies have sprung up in the recent past; and

(b) what steps are being taken by Government to put an end to such tendencies?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Mizo National Front has persisted in its unlawful activities in the Mizo Hills District of Assam and has been declared to be an unlawful

association under the Unlawful Activities (Prevention) Act, 1967. The separatist poster campaign and the activities of the Lachit Sena in some parts of Assam as well as the activities of some groups in Manipur have come to notice as secessionist in character and they are being closely watched. The Central Government are in touch with the Governments concerned regarding action to be taken.

SEPARATE GOVERNOR FOR NAGALAND

327. SHRI R. P. KHAITAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Nagaland has put forth a demand that a separate Governor should be appointed for the State; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The question is under consideration.

COMMITTEE ON SHIPBUILDING

328. SHRI K. SUNDARAM: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(s) whether the Committee on Ship-building and Ship repair has submitted its recommendations to Government; and

(b) if so, whether Government have accepted the recommendations?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO): (a) and (b) Presumably the Hon'ble Member is referring to the recommendations of the recent National Conference on Shipping, Shipbuilding and Ports. The recommendations of the Conference for the development of the shipbuilding, ship-repair and marine ancillaries industry are under consideration of the Government.